

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (CAA) No.578/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Anamika Iron & Steel Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

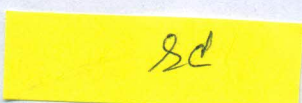
1. PRITHA BOSE, Pcs } Petitioners

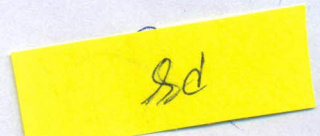
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ORDER

Ld. Pr. CS for the petitioner is present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)